

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.311

New IA-174/2023 IA-5552/2022

In

IB-892(ND)/2020

IN THE MATTER OF:

KNL Driveline Parts Pvt. Ltd.

.....**APPLICANT/PETITIONER**

Vs.

SPM Automotive Components Pvt. Ltd.

.....**RESPONDENT**

SECTION

U/s 9 of IBC, 2016

Order delivered on 17.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Liquidator : Adv. Sunder Khatri

For the Respondent : Adv. Anand Jha Adv. Arpit Gupta R-3.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **08.02.2023.**

**-SD-
(Court Officer)**